

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:547  
ANSWERED ON:03.12.2004  
SPECIAL PLAN ASSISTANCE TO BIHAR  
Singh Shri Prabhunath

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has recently approved a special plan assistance to the tune of Rs. 3,000 crores over three years for the State of Bihar;
- (b) if so, the projects/programmes for which the assistance approved by the Government;
- (c) whether the Government has set up any machinery to assess the implementation of the projects/programmes for which allocation under the special plan assistance has been made by the Government and also to see that the amount allocated is spent on these projects/programmes and is not diverted to other projects/programmes;
- (d) if so, the details thereof; and
- (e) if not, the manner in which Government proposes to exercise such an assessment?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): Yes, Sir.

(b): The schemes/programmes so far identified for implementation are Million Shallow Tubewell Programme, Strengthening of Sub-Transmission System, Restoration of Eastern Gandak Canal, Development of State Highways, Development of Horticulture, Integrated Watershed Development Programme and Integrated Community based forest Management.

(c)& (d): The implementation of individual schemes is to be supervised by the concerned Central Ministry/identified implementing agency. Planning Commission is responsible for periodical review of the progress of the schemes/programmes.

(e): Does not arise.